

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.84/2000

Tuesday this the 25th day of January, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. J.L. NEGI, ADMINISTRATIVE MEMBER

M. Rajesh Kumar,
S/o Muthu Swamy Nadar
aged 24 years,
Puthen Veedu
Thenmala PO,
Kollam District.

...Applicant

(By Advocate Mr. M.R.Rajendran Nair/MR Hariraj)

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1. Union of India represented by
the Secretary to Govt. of India
Department of Posts,
New Delhi.
2. The Superintendent of Post Offices,
Pathanamthitta Division,
Pathanamthitta.
3. The Sub Divisional Inspector of
Post Offices, Sub Division,
Punalur.
4. Kumari Rincy Antony,
BPM Cum Delivery Agent,
Ambanad PO.

..Respondents

(By Advocate Ms. Sheljam rep.PMM Najeeb Khan)

The application having been heard on 25.1.2000, the
Tribunal on the same day delivered the following;

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who has rendered provisional service as EDDA, EDBPM in various Post Offices in the Pathanamthitta Division is aggrieved that the 4th respondent has been appointed as EDBPM cum Delivery Agent at Ambanad Post Office and the second respondent is not considering the applicant for alternate appointment though

...2

he had at the time of his discharge put in three years of continuous service as E.D.Agent in different capacities.

2. When the application came up for hearing Shri PMM Najeeb Khan takes notice for the respondents 1 to 3. Learned counsel on either side agree that the application may be disposed of with a direction to the second respondent to consider the request of the applicant made in A3 representation and to give him an appropriate reply within a reasonable time.

3. In the result, the application is disposed of with a direction to the second respondent to consider the representation A3 made by the applicant and to give him an appropriate reply within a period of one month from the date of receipt of a copy of this order. There is no order as to costs.

Dated the 25th day of January, 2000

JL Negi
J.L. NEGI
ADMINISTRATIVE MEMBER

A.V. Haridasan
A.V. HARIDASAN
VICE CHAIRMAN

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List of Annexure referred to:

Annexure A3: True copy of the representation 6.4.1999
(originally dated 6.3.1999 by mistake)
submitted by the applicant to the 2nd respondent together with English translation.

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